

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.436

IA/70/ND/2024 in CP/38/ND/2024

IN THE MATTER OF:

Mr Sanjiv Choudhary	...	Applicant
Versus		
M/s Roshanara Club Limited & Ors	...	Respondent

Under Section 241-242

Order delivered on 23.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Prateek Kumar, Adv. Ankita

For the Respondent : Adv. Rohan Gupta, Adv. Rakesh Kumar with Adv.
Rachit sahney

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to

30.04.2024.

-SD-

Court Officer